

# Bill Summary

## The Salaries and Allowances of Ministers (Amendment) Bill, 2020

- The Salaries and Allowances of Ministers (Amendment) Bill, 2020 was introduced in Rajya Sabha on September 14, 2020. It amends the Salaries and Allowances of Ministers Act, 1952. The Act regulates the salaries and other allowances of Ministers (including the Prime Minister). The Bill replaces the Salaries and Allowances of Ministers (Amendment) Ordinance, 2020 promulgated on April 9, 2020.
- **Reduction in sumptuary allowance:** The Act provides for the payment of a monthly sumptuary allowance (for expenditure incurred in entertaining visitors) at different rates to: (i) the Prime Minister (Rs 3,000), (ii) Cabinet Ministers (Rs 2,000), (iii) Ministers of State (Rs 1,000), and (iv) Deputy Ministers (Rs 600). The Bill reduces the sumptuary allowance of Ministers by 30%. This reduction has been made for a period of one year, effective from April 1, 2020. This is to raise resources to meet the urgent needs arising out of the COVID-19 pandemic.

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